

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 07.08.2023**

**COURT OF REGISTRAR**

## **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**11:30 A.M.**

**For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 3562 of 2023 in Comp. App. (AT) No. __ of 2023	Assam Timber Products Pvt. Ltd. Vs. Regional Director, Ministry of Corporate Affairs North-Eastern Region	Neha Somani
<b>2.</b>	I.A. No. 3563 of 2023 in Comp. App. (AT) No. __ of 2023	Vanraj Suppliers Pvt. Ltd. Vs. Regional Director, Ministry of Corporate Affairs North-Eastern Region	Neha Somani
<b>3.</b>	I.A. No. 3579 of 2023 in I.A. No. __ of 2023 in Comp. App. (AT) No. 35 of 2020	Nitin Rekhan Vs. MP Promoters Pvt. Ltd.	Manish Kaushik

**Copy to: -**

- 1. Notice Board**
- 2. Website: [wwaw.nclat.nic.in](http://wwaw.nclat.nic.in)**

**By order**  
**-sd/-**  
**Assistant Registrar**